

**NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/12/2016 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/196/2016

NAME OF THE PETITIONER(S) : B.R. Lokesh

NAME OF THE RESPONDENT(S) : M/s Mamallapuram Development Private Limited & 4 others

UNDER SECTION : 397/398 of CA 1956 and 58/59 of CA 2013

S.No.	Name (in Capital)	Represented by	Signature
1)	Cibi Vishnu T.V.P. Sai Vihari	Counsel for R 2	T.V.P. Sai Vihari
2)	K. RAMBHAMY & G.V. MOHAN KUMAR	Counsel for Respondent No. 1	
3)	Kannan P.T. Proxy for Mr. Ganidha	Counsel for Respondent No. 3 to 5	
4)	Indhureddy P.	Counsel for Petitioners	

ORDER

Counsel representing both the parties are present. At their request time extended for final hearing. Put up on **04.01.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)